

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**EXECUTION PETITION NO. 01 OF 2017 &
IA NO. 126 OF 2018 IN
APPEAL NO. 228 OF 2012
&
APPEAL NO. 387 OF 2017 &
IA NO. 1102 OF 2017 & IA NO. 1081 OF 2018**

Dated : 1st November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

M/s SNJ Sugars & Products Ltd.

.... Appellant(s) /

Versus

Transmission Corporation of Andhra Pradesh Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Raju Ramachandran, Sr. Adv.
Mr. A. Sashidharan
Mr. A. Venayagam Balan
Ms. V. S. Lakshmi

Counsel for the Respondent(s) : Ms. Geet Ahuja for R-1

Mr. K. V. Mohan
Mr. K. V. Balakrishnan
Mr. R.K.Sharma for R-4

**APPEAL NO. 387 OF 2017 &
IA NO. 1102 OF 2017 & IA NO. 1081 OF 2018**

**Southern Power Distribution Company of
Andhra Pradesh Ltd.**

...Appellant(s)

Versus.

**Andhra Pradesh Electricity Regulatory
Commission & Ors.**

...Respondent(s)

Counsel for the Appellant(s) : Ms. Geet Ahuja for R-1

Counsel for the Respondent(s) : Mr. K. V. Mohan
Mr. K. V. Balakrishnan
Mr. R.K.Sharma for R-1

Mr. Raju Ramachandran, Sr. Adv.
Mr. A. Sashidharan
Mr. A. Venayagam Balan for R-2

ORDER

As agreed by learned counsel for the parties, list these matters for further hearing on **16.11.2018.**

(S.D. Dubey)
Technical Member

js/kt

(Justice Manjula Chellur)
Chairperson